

MR. CHAIRMAN: Mr. Bhupender Yadav, I heard your point. My suggestion to all is, once the Chairman has said, 'I am treating the matter as closed', let us go ahead, please. Shri Shwait Malik.

MATTERS RAISED WITH PERMISSION

Illegal Immigration facilitated by unregistered travel agents in Punjab

श्री श्वेत मलिक (पंजाब) : महोदय, मैं आपका बहुत आभारी हूँ कि आपने मुझे पंजाब के एक बहुत महत्वपूर्ण विषय पर बोलने का अवसर दिया है।

महोदय, यह वह विषय है कि जो पंजाब में unregistered, unauthorised और अनधिकृत व जाली ट्रैवेल एजेंट्स हैं, पंजाब में बहुत लोग उनके धोखे का शिकार हुए हैं। कई माताओं के बच्चे मारे गए हैं और कई परिवार इनके धोखे का शिकार हुए हैं, जिसमें यह मजदूरी के लिए लोगों को धोखा करके इल्लिगल तरीके से विदेश भेजते हैं और वे वहां जाकर बंधुआ मजदूर बन जाते हैं, उनके पासपोर्ट ज़ब्त हो जाते हैं, ये लोग उनके पासपोर्ट ज़ब्त कर लेते हैं, धोखा देकर उनका शोषण करते हैं और उनसे गलत काम करवाते हैं। ये 25 लाख रुपये से लेकर 50 लाख रुपये तक पैसे भी लेते हैं, यह गोरखधंधा हजारों करोड़ों रुपये का है। आप देखिए कि पंजाब में अप्रैल, 2017 से लेकर फरवरी, 2018 तक केवल 700 लोगों के ऊपर केस दर्ज हुआ है।

महोदय, पनामा-माल्टा बोट tragedy में पंजाब वाले लोग डूब गए, ईराक के मोसूल में जो हुआ है, उसमें भी अनधिकृत तौर पर लोग गए थे। मैं शिक्षा के क्षेत्र में एक मिनट लूंगा।

श्री सभापति: नहीं, शिक्षा एक अलग विषय है। आप ट्रैवेल एजेंट के विषय को कंटीन्यू कीजिए।

श्री श्वेत मलिक: महोदय, इसी का विषय है। बच्चों को झूठे वायदे देकर बाहर भेजा जा रहा है, वहां पर बच्चों को मजदूरी करनी पड़ती है। कारें धोनी पड़ती हैं, उन्हें वहां पर ड्राइवर बनना पड़ता है। ये उनको झूठा सहारा देते हैं। मैं केन्द्र सरकार से निवेदन करूंगा कि वह प्रदेश सरकार को डायरेक्ट करे। वहां पर सिर्फ 1,100 ट्रैवेल एजेंट्स अधिकृत हैं और आज भी हजारों ट्रैवेल एजेंट्स धोखाधड़ी कर रहे हैं। तो केन्द्र सरकार पंजाब में intervene करे और वहां पर कोई Central Government की एजेंसी भी लगाए, जो क्रॉस चैक करे और ऐसे लोगों से पंजाब वासियों को छुटकारा भी दिलवाए, धन्यवाद।

SHRI NARESH GUJRAL (Punjab): Sir, I associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Thank you. Now, Shri Ritabrata Banerjee.

Release of water by the Damodar Valley Corporation without consulting other States

SHRIRITABRATABANERJEE (West Bengal): Sir, the Damodar Valley Corporation (DVC) is releasing excess water every year, resulting in severe floods in the State of

[Shri Ritabrata Banerjee]

Bangla. Sir, there is an urgent need to reform the DVC which releases water from its different barrages leading to severe flood in our rain-battered State. Sir, the DVC barrages are quite old. They are not cleaned or dredged from time to time, which has resulted in sedimentation. If dredging had been done, then, another two lakh cusec of water could have been stored there. So, whenever it is raining, the State of West Bengal is suffering every year. The hon. Chief Minister of West Bengal has been raising this issue from time to time about this water release of DVC. But, Sir, no action has been taken in this regard. Sir, if dredging was properly done at Farakka from Bihar then Bihar would not have also faced the same problem. Dredging has not been done properly in the Ganga and Kolkata Port. Sir, now release of additional water from dams is causing the floods. The DVC is doing business mainly in the State of West Bengal but it is causing floods and miseries to the people because of not holding water to its capacity in the dams. Sir, last year, the DVC released up to 2 lakh cusec of water, causing floods in more than 106 blocks. The situation has been very bad and most unfortunately, — Sir, I will finish in time — last year, this 2 lakh cusec of water which has been released has caused severe floods in more than 106 of our blocks. The State Government is not consulted about release of this additional water. This is creating a big problem for the State. The DVC needs to hold talks with the State Government on immediate basis before release of water. No water must be released without consulting the State Government. Man-made flood is happening. This needs to be stopped. The State Government needs to be taken on board.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

PROF. JOGEN CHOWDHURY (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUBHASISH CHAKRABORTY (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Thank you very much. Now, Shri Ahamed Hassan.

Delayed payments to the farmers under PMFBY due to the requirement of mandatory linking of their accounts with Aadhaar

SHRI AHAMED HASSAN (West Bengal): Sir, I would like to speak on the injustice being done to farmers in the name of crop insurance. The much ambitious crop-insurance scheme, Pradhan Mantri Fasal Bima Yojana (PMFBY) was launched by the Government